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- 14. Navketan Cooperative House Building Society
- 15 Tara Cooperative House Building Society
- Yamuna Cooperative House Building Society
- 17. Baljit Nagar Pursharat Cooperative House Building Society
- 18 Backward Class & Low Income Cooperative House Building Society
- 19 Talagang Cooperative House Build ing Society
- 20. Caltex Cooperative House Building Society
- 21 Jamuna Bazar Cooperative House Building Society
- 22 Frontier Khyber Cooperative House Building Society

BILL ON URBAN PROPERTY CEILING

738 SHRI SANAT KUMAR RAHA. Will the Minister of WORKS AND HOUSING be pleased to state

- (a) whether Government have any proposal to introduce a bill for ceiling on urban property during the current Budget Session of Parliament, and
 - (b) it so, the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) (a) and (b) The matter under consideration

RESOLUTION FOR REGULARISMION OF UNAUTHORISFD CONSTRUCTION IN DELHI

No 739 SHRI SAVITA BEHEN Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether it is a fact that the Delhi Administration have taken exception to the adoption of a resolution by the Delhi Mumcipal Corporation recommending regularisation of all unauthorised construction in Delhi in view of the fact that the resolution was against the mandatory provisions of the Municipal Corporation Act, and

(b) it so, the Government's reaction thereto?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) (a) Yes, Sir

(b) The Corporation subsequently rescinded its resolution

DEATH OF A LADY DUE TO ANTIBIOTIC INJECTION

740 SHRI N. G GORAY Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that recently a labourer of J J. Colony in the Wazir-pur area New Delhi, died after an anti-biotic injection administered to her by a lady doctor of a CGHS Dispensary in the same area.
- (b) it so what are the details of the case, and
- (c) the Government's reaction thereto?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R K KHADILKAR) (a) and (b) A lady, who was administered a test dose of Penicillin Streptomycin injection in the Waziipui dispensary run by the Delhi Development Authority on 9th Ianuary 1973, developed Penicillin reaction. In spite of measures taken immediately to counter act the Penicillin reaction, the patient could not be saved

(c) The Police have already registered a medico legal case which is under investigation

RE-IMBURSEMENT OF FREIGHT CHARGES ON FALSE PLFA

741 DR BHAI MAHAVIR Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) whether it is a fact that a Professor of Physics in IIT Delhi had claim ed re imbursement of the freight charges for his personal baggage transported from USA on the false plea that it was part of the Institute's equipment, and